GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2814 ANSWERED ON:13.03.2015 SUKANYA SAMRIDDHI SCHEME K. Shri Parasuraman;Kumar Shri Kunwar Sarvesh

Will the Minister of FINANCE be pleased to state:

(a) whether Government has introduced Sukanya Samriddhi Scheme for educating and marriage of the Girl child;

(b) if so, the details thereof, and

(c) the number of accounts opened under this scheme, bank and State/UT-wise till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIJAYANTSINHA)

(a)& (b): Yes Sir. The natural or legal guardian may open the account in the name of girl child from the birth of girl child till she attains the age of ten years and any girl child, who had attained the age of ten years, one year prior to the commencement of these rules. The account may be opened with an initial amount of rupees one thousands and may be deposited upto rupees one lakh and fifty thousands in a financial year. The account may be transferred anywhere in India. Withdrawals from the account can be made for the purposes of higher education and marriage.

(c):The details of account opened under Sukanya Samridhi Scheme are given below:

State/UTs No. of Accounts Andhra Pradesh 15877 Assam 5102 204 Bihar Chhattisgarh 665 Delhi 2054 Gujarat 7023 Haryana 4177 Himachal Pradesh 1521 Jharkhand 9774 Karnataka 56471 Kerala 222 Madhya Pradesh 2925 Maharashtra 3621 Odisha 2446 Punjab 5311 Rajasthan 7137 Tamil Nadu 43362 Uttar Pradesh 7620 Uttarakhand 4236 West Bengal 334 Total 180082